

(b) if so, whether it is also a fact that no action has so far been taken to implement the decision; and

(c) the reasons therefor?

The Minister of Health ((Shri Karmarkar): (a) A decision in the matter was taken in 1960.

(b) No, Sir. Action has been taken to implement the decision.

(c) Does not arise.

C.H.S. Dispensaries

1556. **Shri M. B. Thakore**: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the compounders of C.H.S. Dispensaries who are required to attend the dispensaries on Sundays and Gazetted Holidays are not granted compensatory leave in lieu thereof; and

(b) if so, the reasons therefor?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

(b) The ancillary staff including the compounders attached to hospitals and dispensaries normally work for 48 hours in a week. The compounders attached to the Dispensaries under the C.H.S. Scheme work only for 40½ hours in a week, including extra duty on Sundays and Gazetted Holidays. The question of compensatory leave in lieu of duties on Sundays and Gazetted Holidays does not, therefore, arise.

Primary Health Centres in Punjab

1557. { **Shri Daljit Singh:**
Shri D. C. Sharma:

Will the Minister of Health be pleased to state:

(a) the places where primary health centres have been opened in Punjab State during 1959-60, 1960-61 and 1961-62 so far; and

(b) the financial assistance given to these centres during the same period?

The Minister of Health (Shri Karmarkar): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix II, annexure No. 79].

Zoo in Delhi

1558. { **Shri D. C. Sharma:**
Shri Bhakt Darshan:

Will the Minister of Food and Agriculture be pleased to state:

(a) the further progress made in the construction of Zoological park in Delhi; and

(b) the details thereof?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). Since answering the Unstarred Question No. 698 on 11th August, 1961, further progress made on the construction of the Park is indicated in the statement laid on the Table of the House. [See Appendix II, annexure No. 80].

Circular Railway Around Calcutta

1559. { **Shri D. C. Sharma:**
Shri Ram Krishan Gupta:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 745 on the 11th August, 1961 and state the progress made so far in regard to the scheme for construction of Circular Railway around Calcutta?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): No progress has been made.

Crop Insurance Scheme

1560. { **Shri Ajit Singh Sarhadi:**
Shri Khimji:
Shri D. C. Sharma:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Punjab Government has approached the Centre in regard to its Crop Insurance Scheme;